

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4356
TO BE ANSWERED ON 12.12.2016**

ANNUAL GLOBAL RIGHTS INDEX

4356. SHRI C. MAHENDRAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the rank of the country in the Annual Global Rights Index published by the International Trade Union Confederation (ITUC) recently;**
- (b) whether the Country has a very low rating in the said report;**
- (c) if so, the details thereof along with the reasons behind such a rating; and**
- (d) the corrective steps taken/being taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): The report of International Trade Union Confederation on Global Rights Index 2016, available on the website, has neither been communicated to this Ministry nor the comments were sought on the issues on the basis of which such ranking has been assigned. There has been no dilution of the workers' rights in terms of minimum wage, timely payment of wages, collective bargaining, right to Association, social security, job security and other legal provisions governing workers' welfare.
